

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIK-ARJUN): (a) A proposal has been received from the Municipal Corporation of Greater Bombay for construction of a Road Over-bridge at North-end of Muland Railway Station at their cost on deposit terms.

(b) The Municipal Corporation of Greater Bombay has been required in May 1981 to deposit necessary charges for preparation of plans and estimates as per extent rules. The preparation of detailed plans and estimates will be undertaken on receipt of these charges.

(c) Does not arise at this stage.

Late running of Jayanti Janata Express between Delhi-Muzaffarpur

7393. SHRI R. P. YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any improvement in the punctuality of Jayanti Janata Express running between Delhi and Muzaffarpur;

(b) how many times this train has reached its destinations i.e. Delhi and Muzaffarpur in time during the last three months; and

(c) what steps have been taken to run this train in time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIK-ARJUN): (a) Yes.

(b) During January, February and March 1982, 153 UP Jayanti Janata Express reached Delhi on Nil, Nil and 8 days right time out of 9, 8 and 8 days when it ran respectively. 154Dn Jayanti Janata Express reached Muzaffarpur right time on Nil, 1 and 3 days each during January, February

and March 1982 out of 9, 8 and 9 days it ran respectively.

(c) Punctuality of these trains is being monitored at Board's level.

Children becoming blind, for want of Vitamin 'A'

7394. SHRI G. NARSIMHA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the National Institute of Nutrition has developed an oral dose of Vitamin 'A' to be given to the children at an interval of six months to make up the deficiency;

(b) if so, whether Government would ensure that not only this is produced in sufficient quantity but its price is kept low, if necessary, through subsidy so that every new-born in every hamlet gets the benefit and child blindness is controlled in a big way; and

(c) the other steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): (a) Yes.

(b) The scheme for free distribution of an oral dose of 20000 International Units of Vitamin 'A' to the children in the age group of 1-5 years in all States/UTs to combat Vitamin 'A' deficiency among children is already being implemented for over a decade by the Ministry of Health and Family Welfare as a part of the Maternal and Child Health Programme. During the Sixth Five Year Plan, 25 million children are proposed to be covered every year. Indigenous production is adequate to meet the requirement.

(c) Nutrition education among the masses for consumption of low-cost

foods rich in Vitamin 'A' is being promoted though the various health education media.

Case registered by CBI against Director, Bal Bhawan Society

7395. SHRI BAL KRISHNA WASNIK: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Central Bureau of Investigation has registered a case of misappropriation of Government funds against the Director of the Bal Bhawan Society of India;

(b) the specific charges and the amount involved; and

(c) the action so far taken against the Director of the Bal Bhawan Society of India?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THONGON): (a) to (c). A case has been registered by the Central Bureau of Investigation against the Director, Bal Bhawan Society (India) and is still under investigation.

कोडर्मा के लोगों से ज्ञापन

7396. श्री रीत लाल प्रसाद वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या झूमरी तलैया और कोडर्मा सब डिबीजन के लोगों ने 20 सितम्बर को रेलवे बोर्ड के चेयरमैन को एक ज्ञापन दिया था ;

(ख) यदि हां, तो उसमें क्या मांगे रखी गयीं थीं ;

(ग) उनमें से कितनी मांगों पर विचार किया गया और पूरा किया गया ; और

(घ) क्या उन लोगों की मांग शीघ्र पूरी करने पर विचार किया जायेगा ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) से (घ) : सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी।

बिहार में रेलवे का विकास

7397. श्री रामावतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राज्य में रेलवे का विकास किये जाने के लिए बिहार सरकार ने उन्हें कोई ज्ञापन भेजा है ;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(ग) उस पर सरकार की क्या प्रतिक्रिया है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) जी हां। बिहार सरकार द्वारा रेल अभिसमय समिति, 1980 को प्रस्तुत एक ज्ञापन प्राप्त हुआ था।

(ख) और (ग) एक विवरण सभा पटल पर रखा है। [ग्रन्थालय में रखा गया। देखिये संख्या एल० टी०-3878/82]

Maritime Training Institute at Powal, Bombay

7398. SMT. USHA PRAKASH CHAUDHARI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Shipping Corporation of India propose to plan a project of Maritime Training Institute at Powai, Bombay; and

(b) if so, the details thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) Yes, Sir.